

ITEM NO.804
(Mentioning)

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 16-08-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Astha Sharma, AOR

For Respondent(s) Mr. Pradeep Misra, AOR

UPON being mentioned the Court made the following

O R D E R

Not to be deleted from the notified date.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR